

able and immovable properties were subjected to loss or damage by allied forces. With a view primarily to rehabilitating the residents of the war damaged areas, an organisation known as the Assam Relief Measures was set up; this organisation distributed relief in cash and kind in the Naga Hills at a cost of Rs. 2 crores but this disbursement was not based on any detailed assessment of claims, particularly in relation to immovable property. Since then various representations have been received that the relief administered by this organisation was inadequate. It is obviously impossible, after the lapse of so many years, meticulously to determine the amount of compensation in the normal way. Government felt, however, that some further measures to assist people in this area were called for and have accordingly decided to make payments to the residents of A.R.M. areas of Manipur State, whose immovable properties were subjected to loss or damage by the allied forces during the last war, in accordance with rules similar to those adopted in the State of Assam. In the assessment of compensation the amount of relief received from the Assam Relief Measures organisation will be taken into account. Payments are likely to commence by January 1953. Although the responsibility for disbursement will be that of the Chief Commissioner, a suitable provision is being made for representatives of local public opinion to assist in this task.

I.A.S. AND I.P.S.

753-C. Shri Thimmaiah: (a) Will the Minister of Home Affairs be pleased to state how many officers have been taken to I.A.S. and I.P.S. from each State during the years 1951 and 1952?

(b) How many of them belong to Scheduled Caste (State-wise)?

The Minister of Home Affairs and States (Dr. Katju): (a) Appointments to the Indian Administrative Service are made by open competition on an All India basis and irrespective of the State of domicile of the candidates. No information regarding the States of origin of the persons appointed to the Indian Administrative Service is therefore maintained. Appointments to the Indian Police Service are also made by open competition but, as far as possible, on a regional basis. Information regarding the States of origin of the Indian Police Service candidates is therefore available and is given in the statement laid on the Table [See Appendix VII, annexure No. 49.]

(b) Indian Administrative Service—*one*; Indian Police Service—*nil*.

U.N. TECHNICAL AID PROGRAMME.

753-D. Shri Bogawat: Will the Minister of Finance be pleased to state how many nations have contributed towards U.N. Technical aid programme for under-developed countries?

The Minister of Finance (Shri C. D. Deshmukh): The number of nations who have contributed is 62.

PUNJAB UNIVERSITY (FINANCIAL ASSISTANCE)

753-E. Prof. D. C. Sharma: Will the Minister of Education be pleased to state whether the Punjab University has requested the Government of India for financial assistance?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): In connection with the Five Year Plan for the development of higher education, the Punjab University has asked the Government of India in the Ministry of Education for a rehabilitation grant, without specifying the amount required. The University was informed that a rehabilitation grant concerned the Ministry of Rehabilitation and that if the University had any schemes for the Five Year Plan they may be submitted with details. No reply has so far been received.

ADVANCEMENT OF EDUCATION

753-F. Dr. Amin: (a) Will the Minister of Education be pleased to state whether any other officers of his Ministry except the Secretary were sent abroad for advancement of education and scientific research after 15th August, 1947?

(b) If the answer to part (a) above be in the affirmative, the number of such officers, the number of trips made, the duration of each trip and the expenses incurred by the Government of India on each of these trips?

(c) Do Government propose to lay on the Table of the House the reports, if any, submitted by these officers?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) None.

(b) and (c). Do not arise.

CALCUTTA COLLECTORATE OF CENTRAL EXCISE

753-G. Shri H. N. Mukerjee: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that several hundred employees of the Calcutta Collectorate of Central Excise have